## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

# CP-630/2018 in OA-216/2018

### New Delhi, this the 22<sup>nd</sup> day of October, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J) Hon'ble Sh. A.K. Bishnoi, Member(A)

> Sumat Prakash s/o Late Sh. Bansi Lal, r/o Sai Puram, Vill-Chaprola, Preet Vihar, Gautam Budh Nagar (UP)

.. Petitioner

(By Advocate : Sh. U. Srivastava)

Versus

- Sh. Vishwesh Chaube
   General Manager, Northern Railway,
   Baroda House, New Delhi.
- Sh. R.N. Singh,
   Divisional Railway Manager, Northern Railway,
   Estate Entry Road, New Delhi.

.. Respondents

### ORDER(ORAL)

#### Hon'ble Sh. V. Ajay Kumar, Member(J)

Learned counsel for the petitioner seeks to withdraw the present CP No. 630/2018 by submitting that he has already filed CP No. 566/2018 for violation of the orders of this Tribunal in OA No. 216/2018, however due to inadvertence, he has filed another CP, i.e. the present CP No. 630/2018 in respect of the same order and accordingly seeks leave of this Tribunal to withdraw the same with liberty to pursue CP No. 566/2018.

2. Accordingly, CP No. 630/2018 is dismissed as withdrawn with liberty as aforesaid. No costs.

(A.K. Bishnoi) Member(A) (V. Ajay Kumar) Member(J)

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